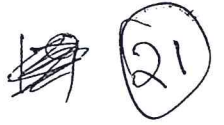


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DIVISION BENCH
CHENNAI

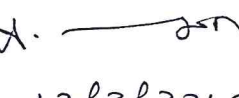
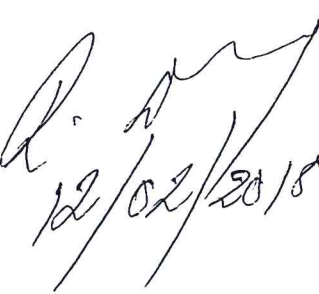


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : -
PETITION NUMBER : TCP/334/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

21.	A. UETAPATHI LAW OFFICER R. Devaraj.	APPLICANT INTEGRATED FINANCE COMPANY LTD Counsel for Respondent	X.  12/2/2018. R.  12/02/2018
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ORDER

Representative of Petitioner Company present and prayed for time stating that they are intending to file a memo for seeking leave to withdraw this petition. Counsel for respondent present. Time is enlarged at request. Put up on 22.02.2018.

-54-
(S VIJAYARAGHAVAN)
Member(Technical)

-54-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)